

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:06.08.2013
SUSPENSION OF WORK IN COAL BLOCKS .
Pradhan Shri Amarnath

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any plan to suspend work in coal blocks of 13 companies named by the CBI;
- (b) if so, the details of such coal blocks, State-wise; and
- (c) the alternative steps taken by the Government for uninterrupted supply of coal to power companies affected due to suspension of work in these coal blocks?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): As reported by the Central Bureau of Investigation (CBI), it has registered 13 FIRs in respect of 13 coal blocks. The State-wise details of these coal blocks are given below:-

Sl. No.	Coal Block and State in which block is located	Allocated to whom FIR lodged	Company against
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1	Mahuagarhi (Jharkhand)	CESC Ltd. and Capital Pvt Ltd.	JAS Infrastructure Capital Pvt. Ltd.
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2-3	Rampia & Dip side of Rampia (Odisha)	Sterlite Ltd., Energy Ltd.	GMR Ltd., Arcelor Mittal, Lanco (IPP) Ltd. and Navbharat Power Pvt. ltd (IPP)
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4	Fatehpur East (Chhattisgarh)	R.K.M. Powergen Ltd., Vandana Vidyut Ltd., Green Infrastructure Energy Ltd.	Visa Power JLD Yavatmal Energy Ltd., Green Infrastructure and JLD Yavatmal Pvt. Ltd.
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5	Rajhara North (Jharkhand)	Mukund Ltd. and (Central & Eastern) Udyog Ltd	Vini Iron and Steel Udyog Ltd
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6	Bander (Maharashtra)	AMR Iron and Steel Pvt. ltd., Century Textiles and J.K.Cement Ltd.	AMR Iron and Steel Pvt. Ltd.
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7	Thesgora-B / Rudrapuri (Madhya Pradesh)	Kamal Sponge Steel & Power Pvt. Ltd.	Kamal Sponge Steel & Power Revati Cement Pvt. Ltd. Ltd.
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8	Moirra - (West Bengal)	Ramsarup Lohh Udyog Ltd., Adhunik Corp, and Metal & Power Ltd.	ACC Cement, Vikash Metal & Power Ltd. Madhujore Howrah Gases Ltd., Uttam Galva
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9 Lohara Murli Agro Industries and Grace Grace Industries Ltd.
(East) Industries Ltd.
(Maharashtra)

10 North Dhadu Jharkhand Ispat Pvt. Ltd., Jharkhand Ispat Pvt. Ltd.
(Jharkhand) Pavanjay Steel & Power Generation Pvt. Ltd., Electrosteel Castings Ltd.
and Adhunik Alloys & Power Ltd.

11 Brahmampuri Pushp Steel & Mining Ltd. Pushp Steel & Mining Ltd.
(Madhya
Pradesh)

12 Amarkonda Jindal Steel & Power Ltd. Jindal Steel & Power Ltd.
Morgadungal and Gagan Sponge Ltd. and Gagan Sponge Ltd.
(Jharkhand)

13 Kesla North Rathi Steel & Power Ltd. Rathi Steel & Power Ltd.
(Chhattisgarh)

Out of the above, Lohara (East) and North Dhadu coal blocks have already been de-allocated on account of unsatisfactory progress. Opinion of Ministry of Law has been sought on the issue of action to be taken against the remaining allocatees mentioned in the FIRs. However, the Inter-Ministerial Group set up to review the performance of the coal blocks have been asked to review these cases and make suitable recommendations based on which action will be taken by the Government.